

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 256 of 2013**

**Dated 30<sup>th</sup> July, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**DAV College Managing Committee .... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. B.P. Agarwal  
Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Daleep Kr. Dhayani for R.1  
Mr. Sunnay Choudhary  
Mr. Abhimanya Singh for R.2**

**ORDER**

At the request of the learned counsel for the Appellant, post the matter for further hearing on **22.08.2014**.

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**